

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In partial modification to this office order No. 1146/39867-40067/ F.1(3)/Gaz/23 dated 22.05.2023, Sh. Sunil Kumar Sharma, Additional Sessions Judge, West District, Tis Hazari Courts, Delhi, is hereby authorized to act as an Officiating Chairperson of Centralized Computerization Committee, in place of Sh. Pawan Kumar Jain, an Officer of Delhi Higher Judicial Service, till further order.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
**(SANJAY GARG-I)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 16021 - 16046 F.1(3)/Gaz/2024

Dated 09 09 2024

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi/RACC.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Computer Branch, Central) with direction to pursue the matter with the said committee.
5. The AO(J)/Branch In-charge, Vigilance Branch, Admn. Branch (I,II&III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. For uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi

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